

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

25

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/182,183,184 /CAA/2017
NAME OF THE TRANSFEROR : CENTURY INVESTMENTS PVT LTD & DEAL
INVESTMENT PVT LTD
NAME OF THE TRANSFERRE : TAMARAI CREDIT & INVESTMENTS PVT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Pawan Thabatch

Raj Thabatch

Paritosh Venkateswaran

Counsel for
the Petitioners

[Signature]

ORDER

Counsel for the Petitioner present and prayed for time to make submission in relation to the observation made under para '10' in the report of the R.D. Put up on **16.11.2017** at **10.30 A.M.**

— *sg* —
MEMBER (TECHNICAL)
ghk

— *sg* —
MEMBER (JUDICIAL)